

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 487 of 2002

Wednesday, this the 15th day of October, 2003

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. P.K. Raveendran,
Station Director, All India Radio,
Thiruvananthapuram.Applicant

[By Advocate Mr. N. Nandakumara Menon]

Versus

1. Prasar Bharati
Broadcasting Corporation of India,
Directorate General All India Radio,
represented by its Director General,
New Delhi.

2. The Union of India represented by the
Secretary, Ministry of Information and
Broadcasting, New Delhi.

3. The Director General,
S.I (A) Section, All India Radio,
Akashvani Bhavan, Parliament Street,
New Delhi - 110 001

4. R. Sreenivasa Raghavan,
Station Director,
C.B.S. All India Radio, Chennai.Respondents

[By Advocate Mr. C. Rajendran, SCGSC (R1 to R3)]

The application having been heard on 15-10-2003, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant, who was Station Director, All India Radio, Thiruvananthapuram, filed this application for a declaration that Annexure A2 order of transfer in so far as it amounts to a degradation of the applicant from the post of Station Director, All India Radio, Thiruvananthapuram is illegal and void, seeking to set aside Annexure A4 order and

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also for a direction to respondents 1 and 3 to retain the applicant as Station Director of All India Radio, Thiruvananthapuram till the date of his superannuation.

2. The application is resisted by the respondents. However, when the application came up for hearing today, learned counsel of the applicant stated that since the applicant has retired on superannuation, he is not interested in prosecuting the matter any further and the application may be dismissed as not pressed.

3. Accordingly, the Original Application is dismissed as not pressed. No order as to costs.

Wednesday, this the 15th day of October, 2003



T.N.T. NAYAR
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

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